

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5790
ANSWERED ON:30.04.2010
MANJHI TRIBE
Patel Shri Deoraj Singh;Singh Shri Rakesh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any report from the Madhya Pradesh Government regarding inclusion of certain tribal sub-castes in the Scheduled list as Manjhi Scheduled Tribes;
- (b) if so, the details thereof;
- (c) whether any action has been taken thereon;
- (d) if so, the details thereof; and
- (e) if not, whether the Government proposes to take early action to include the said sub-castes in the Manjhi Scheduled Tribe?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A CHAUDHARY)

(a) to (e). Yes, Madam. The proposal of the State Government of Madhya Pradesh for inclusion of "Dheemar", "Kevat", "Kahar", "Bhoi", "Mallah" and "Nishad" as synonym of "Majhi" in the list of Scheduled Tribes in the State has been received and processed in accordance with the modalities approved by the Government on 15/06/1999 for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists.